

In The Central Administrative Tribunal  
Calcutta Bench

OA 1221 of 1997

Present : Hon'ble Mr. B.P. Singh, Administrative Member  
Hon'ble Mr. Kuldip Singh, Judicial Member

Radhanath Chandra & Two Others

- Versus -

- 1) Union of India, through the Secretary to the Govt. of India, M/o Science & Technology (D/o Science & Technology), New Mehrauli Road, New Delhi.
- 2) The Director General of Meteorology, Mausam Bhavan, Lodi Road, New Delhi.
- 3) The Secretary, UPSC, Cholepur House, Shahjahan Road, New Delhi.

..... Respondents

For the Applicant : Mr. N.N. Roy, Counsel

For the Respondents: Ms. U. Sanyal, Counsel

Heard on : 06-02-2002

Date of Order : 06-02-2002

ORDER

KULDIP SINGH, JM

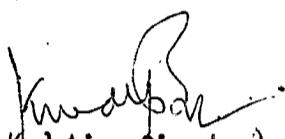
1. Counsel for the applicants is not present; but his junior Shri N.N. Roy, 1d. counsel is present and he is presenting this case to-day.

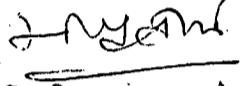
2. When the case was taken up for arguments 1d. Counsel for the applicant submits that some persons similarly circumstanced along with the applicants had challenged the seniority list issued by the Director General of Meteorology, Indian Meteorological Department before the Principle Bench where the applicants lost the case. Thereafter, a review application was filed which was

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also decided against the applicants. In view of the arguments submitted by the ld. counsel for the applicants the case of the applicants does not survive and it cannot be reagitated in this O.A. So, no relief can be granted. Since the matter has already been finalised by the Principal Bench in view of the submission made by ld. counsel for the applicants, ~~no~~ case is made out by the applicants in the present O.A. Hence, it is dismissed. No costs.

  
( Kuldip Singh )  
Member(J)

  
( B.P. Singh )  
Member(A)

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